

ITEM NO.44  
(Part Heard)

COURT NO.13

SECTION XII-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 2373-2377/2020

(Arising out of impugned final judgment and order dated 20-12-2019 in OSA No. 54/2004 20-12-2019 in OSA No. 56/2004 20-12-2019 in OSA No. 57/2004 20-12-2019 in OSA No. 58/2004 20-12-2019 in OSA No. 59/2004 passed by the High Court For The State Of Telangana At Hyderabad)

M/S. TRINITY INFRAVENTURES LTD. & ORS.

PETITIONER(S)

VERSUS

M. S. MURTHY & ORS.

RESPONDENT(S)

(TO BE LISTED AT 2.00 P.M.)

(IA No. 36417/2023 - APPLICATION FOR PERMISSION  
IA No. 160343/2022 - APPLICATION FOR TAGGING/DETAGGING  
IA No. 75561/2022 - APPLICATION FOR TAKING ON RECORD  
IA No. 120380/2022 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 150730/2022 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 36422/2023 - CLARIFICATION/DIRECTION  
IA No. 78075/2022 - DASTI SERVICE  
IA No. 78076/2022 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 129920/2022 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 187606/2022 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 160344/2022 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 75563/2022 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 150731/2022 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 84173/2022 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 131282/2022 - EXEMPTION FROM FILING AFFIDAVIT  
IA No. 13524/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 13525/2020 - EXEMPTION FROM FILING O.T.  
IA No. 75869/2022 - INTERVENTION/IMPLEADMENT  
IA No. 112090/2022 - INTERVENTION/IMPLEADMENT  
IA No. 36419/2023 - INTERVENTION/IMPLEADMENT  
IA No. 129341/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 26660/2020 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 89071/2022 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

IA No. 84171/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 131279/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 13523/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES  
IA No. 128418/2022 - SUBSTITUTED SERVICE)

WITH

SLP(C) No. 24098/2022 (XII-A)  
(IA No. 139336/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 54839/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 8884-8887/2022 (XII-A)  
(IA No. 61229/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 118143/2022 - INTERVENTION APPLICATION, IA No. 139312/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 95902/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 134058/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 61228/2020 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 2203/2022 (XII-A)  
(IA No. 20693/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 256/2022 (XII-A)  
(IA No. 2388/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 2389/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 8888-8891/2022 (XII-A)  
(IA No. 45874/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 45875/2021 - EXEMPTION FROM FILING O.T., IA No. 67460/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 1584/2022 (XII-A)  
(IA No. 14670/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 14669/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 980/2022 (XII-A)  
(IA No. 10557/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 10556/2022 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 8872/2022 (XII-A)

DIARY NO(S). 19266/2022 (XII-A)  
(IA No. 125889/2022 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS, IA No. 165208/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 125894/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 165203/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 125893/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 125891/2022 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 16-05-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN  
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s)

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Ms. Deepshikha Sansanwal, Adv.

Mr. Gopal Sankarnarayanan, Sr. Adv.  
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Ms. Trisha Chandran, Adv.

Mr. Tadimalla Bhaskar Gowtham, Adv.  
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Mr. Sriharsha Peechara, Adv.  
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**For Respondent(s)**

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Mr. Awnish Maithani, Adv.

Mr. Prashanth Reddy, Adv.

Mr. Shivam Raghuvanshi, Adv.

Ms. Shiksha Ashra, Adv.

Mr. Dushyant Dave, Sr. Adv.

Mr. Kumar Shashank, Adv.

Mr. Nivesh Kumar, Adv.

Mr. Piyush Tonk, Adv.

Ms. Suditi Singh, Adv.

Mr. Vishal Prasad, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Part Heard.

List tomorrow, i.e. 17.05.2023 at 2.00 p.m.

(POOJA SHARMA)  
COURT MASTER (SH)

(RENU BALA GAMBHIR)  
COURT MASTER (NSH)